

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 181/00491/2020

Monday, this the 19th day of October, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

Habsabi P
D/o.Muthuoya C.N, aged 51 years
Ponnalam (H), Kalpeni Island
Lakshadweep, Now working as
Primary School Teacher
Govt. Junior Basic School (East)
Kavaratti, U.T of Lakshadweep, Pin – 682 555
Mob: 8075369017 **Applicant**

(By Advocate : Mr.R.Rohith)

V e r s u s

1. The Administrator
Union Territory of Lakshadweep
Kavaratti Island, Pin – 682 555
2. The Director
Department of Education
Lakshadweep Administration Kavaratti
Lakshadweep, Pin – 682 555
3. Senior Administrative Officer
Union Territory of Lakshadweep
Kavaratti, Pin – 682 555 **Respondents**

(By Advocate : Mr.S.Manu)

This application having been heard on 19.10.2020 through video conference, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

When the matter was taken up today, the learned counsel for the applicant submits that he is not pressing the Original Application. Hence **the Original Application is dismissed as not pressed.** No costs.

**(K.V.EAPEN)
ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - A true copy of the order dated 13.10.2020 issued by the 3rd respondent in vide F.No.18/5/2020 Edn (DP)(I) concerning the transfer and posting of primary school teachers

Annexure A2 - A true copy of the representation dated 14.10.2020 filed by the applicant before the Administrator, UT of Lakshadweep

Annexure A3 - A true copy of the Transfer policy dated 22/2/2012 of the Lakshadweep Administration in F.No.12/03/2012-service issued by Director of Service, Lakshadweep Administration

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